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The activities undertaken by the Coffee Board/Govt of India under these schemes have resulted in increase in the production of coffee from 2,89,600 MT during 2009-10 to 3,20,000 MT in 2011-12. The volume of coffee exports has increased from 1,96,002 MT during 2009-10 to 3,48,029 MT in 2011-12 (provisional, based on permits). Total value realisation has increased from Rs.2070.68 crores during 2009-10 to Rs.4888.30 crores during 2011-12.

Ban on export of iron ore

2793. SHRI N.K. SINGH:

Written Answers to

DR. T. SUBBARAMI REDDY:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Government proposes to ban export of high-grade iron ore;
 - (b) if so, the details thereof and the reasons therefor;
 - (c) the details of additional curbs on export of all grades of iron ore; and
 - (d) the details of estimated losses due to illegal export of iron ore?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) There is no proposal to ban export of high grade iron-ore. However, the Hon'ble Supreme Court of India, vide its order dated 29th July, 2011, suspended mining operations and transportation of iron ore in Bellary District, Karnataka, in view of over exploitation and subsequently also directed that no part of the iron ore production in Bellary shall be exported till further orders.

- (c) Export duty on both iron ore 'fines' and lumps' have been increased to 30% ad valorem w.e.f. 30th December, 2011 and differential railway freight is imposed on iron ore movement meant for exports.
 - (d) There are no estimates of losses on iron-ore exported illegally.

Implementation of New Manufacturing Policy

2794. DR. JANARDHAN WAGHMARE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the opinion of the Ministry of Labour and Employment had been obtained for implementation of the New Manufacturing Policy;
 - (b) if so, whether the Ministry has notified the policy;
- (c) whether the Ministry has expressed any reservations about the new Manufacturing policy;

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 - (d) if so, the details thereof; and
 - (e) the total amount of jobs likely to be created under the policy?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) Yes, Sir.

- (b) The Policy was notified vide Ministry of Commerce and Industry's Press Note No. 4 dated 04th November, 2011.
 - (c) No, Sir.
 - (d) Does not arise.
 - (e) The policy aims at creating a 100 million jobs by 2022.

Adverse effect of tax imposed by Indonesia on export of coal

†2795. SHRI RAM JETHMALANI:

SHRI RAMCHANDRA PRASAD SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that many Indian coal importing companies are facing a crisis due to additional 25 per cent taxes imposed on the export of coal by Indonesia;
 - (b) if so, the details thereof;
- (c) whether this step of Indonesia will adversely affect the Indian importexport trade; and
- (d) if so, whether Government has prepared any proposal to take action in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) Indonesia has not imposed any such taxes on export of coal. However, keeping in view the apprehensions of Indian industry, the matter has been taken up bi-laterally with the Indonesian side.

Contribution of big industries to GDP

†2796. SHRI RAMJETHMALANI : SHRI SHIVANAND TIWARI :

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that industrial sector contribution in gross domestic product of the country is estimated to be 27 per cent;

[†] Original notice of the question was received in Hindi.